

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 213
(IB)-208(ND)2020

IN THE MATTER OF:

M/s. Punjab Shuttering Store

... **Applicant/Petitioner**

Vs.

M/s. JMD Limited.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 16.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv. Nikunj Hurria for the Operational Creditor

ORDER

Renotify this case on 14.09.2021



(T.S. SINGH)
COURT OFFICER